

# HIGH COURT OF CHHATTISGARH, BILASPUR

## NOTIFICATION

No. 2625 / Checker  
III-6-1/2007 (Pt.II)

Bilaspur, Dated 20<sup>th</sup> February, 2020

In exercise of the powers Conferred under sub-section (3) of Section 11 read with Section 32 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh here-by confers the powers of Judicial Magistrate First Class upon **Smt. Shradha Singh, JMSC Bastar at Jagdalpur.**

BY ORDER OF THE HIGH COURT

  
(Neelam Chand Sankhla)  
Registrar General

Endt. No. 2625A / Checker  
III-6-1/2007 (Pt.II)

Bilaspur, Dated 20<sup>th</sup> February, 2020

1. Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
2. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment), High Court of Chhattisgarh, Bilaspur *for information.*
3. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
4. The District and Sessions Judge, **Bastar at Jagdalpur** *for information and necessary action.*
5. The Joint Registrar, S & A Cell/C.S.J.A., High Court of Chhattisgarh, Bilaspur, *for information.*
6. The Additional Registrar (Judicial/ Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, *for information.*
7. Officer-on, Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
8. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
9. The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
10. The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
11. The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
12. Smt. Shradha Singh, JMSC Bastar at Jagdalpur. *for information & necessary action.*
13. The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
14. The Court Manager, High Court of Chhattisgarh, Bilaspur *for information.*
15. Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.

  
20-2-20  
(Neelam Chand Sankhla)  
Registrar General